

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 358
TO BE ANSWERED ON 03RD FEBRUARY, 2017**

WASTE DISPOSAL FACILITIES IN MEDICAL COLLEGES/HOSPITALS

358. ADV. JOICE GEORGE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any data about the waste disposal facilities available in various medical colleges and hospitals in the country and if so, the details thereof, State/UT-wise;
- (b) whether the Government has any scheme to support all the medical colleges and hospitals in establishing such facilities;
- (c) if so, the details thereof including amount allocated and expenditure incurred during the last three years, State/UT-wise;
- (d) whether the Government has any special scheme/package regarding waste disposal for newly established medical colleges, hospitals and institutes in the country; and
- (e) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a): Disposal of waste in Hospitals/Medical colleges is governed by the Bio-medical Waste (Management & Handling) Rules notified under the Environment (Protection) Act, 1986. Responsibility of implementation of these rules lies with State Pollution Control Boards. Information on Bio-Medical Waste facilities available in various medical colleges and hospitals is not maintained by the Ministry of Health and Family Welfare. However, as far as three Central Government Hospitals in Delhi viz. Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge Medical College and Associated Hospitals are concerned, these hospitals have outsourced disposal of Bio-medical Waste to Common Bio-medical Waste Treatment Facility (CBMWTF), as mandated in the Rule.

(b) to (e): Since Health is a state subject, it is the primary responsibility of the respective State Government to formulate such scheme and the Ministry of Health and Family Welfare is not administering any specific scheme presently to support the medical colleges and hospitals in establishing such facilities. However, under National Health Mission (NHM), financial assistance is provided to State/UTs Governments within their resource envelope for Bio-medical waste management and infection control activities in public health facilities based on their proposals in Programme Implementation Plan (PIP) of NHM. This includes support for Civil Works for Operationalising Infection Management & Environment Plan at health facilities, Human Resource for Biomedical waste management activities such as Incinerator Operators, procurement of equipment such as trolleys, autoclaves, incinerators, colour coded bins, and buckets etc., IMEP training of medical officers, district and state programme managers, health staffs etc. in Biomedical waste management Practices, IMEP protocols and activities.